

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3249
ANSWERED ON:01.08.2014
DICGC ACT
Jardosh Smt. Darshana Vikram

Will the Minister of FINANCE be pleased to state:

(a) the details of the requests received by the Government from various quarters including States for amending Deposits Insurance and Credit Guarantee Corporation (DICGC) Act; and

(b) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a): The Deposit Insurance and Credit Guarantee Corporation (DICGC) has been receiving requests from the general public and Parliamentarians regarding the hike in deposit insurance premium from time to time which require prior approval of the Central Government but does not necessitate amendment of the DICGC Act. There are no specific suggestions / requests from the state Governments and other agencies.

(b): In view of the reply to (a) above, does not arise.